

- : 12 : -

- (a) Small-pox
- (b) Tuberculosis.
- (c) Cholera.
- (d) Polio and
- (e) D.P.T. (Diphtheria, Whooping Cough and Tetanus)

6. He should attend to the following items of general sanitation.

- (a) Water supply.
- (b) Housing accommodation.
- (c) Health education.
- (d) Propaganda.

7. He should take steps for control of Malaria and fly nuisance and attend to all other public Health Work.

8. He should make family planning propaganda work among men folk.

9. He should look to the clearness of all residential and non-residential buildings of this Organisation.

10. He should visit the Boarding Homes and Midday Meal Centres often to see whether meals are served neatly and properly.

11. He should help in the supervision and construction wells by issuing certificates on regards the potability of the water tapped and to the hygenic condition of the site in which the well is proposed to be sunk.

- : 13 : -

(28)

12. He should organise meeting etc., during the Health week celebrations and also at the time of any gathering in mining area.

13. He should maintain close liaison with the Heads of Institutions, projector-operator, Health Inspector of the Rapur Samithi and Rapur Range.

14. The Health Inspector should maintain the following registers etc.

- (a) Stock ledger for all furniture, equipment, and other material received.
- (b) A village visiting roster.
- (c) Fortnightly diary.
- (d) Advance fortnightly tour programme.
- (e) Personal Register and periodical register.

15. The Health Inspector the has to attend to all the correspondence relating to this branch of work.

16. He has to submit daily reports in case of any out-break of epidemic like small pox cholera etc.

17. He should attend to any other work assigned by M.Os., or the Secretary and Chairman of the Fund from time to time.

18. He should work under the administrative Control of the Asst. Surgeon, Base Hospital, Kalichedu. His office will be located in the premises of Base Hospital, Kalichedu.

B.O.

Sd/- P. Mallikarjunam,
for Chairman.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
HYDERABAD

O.A. NO. 120 OF 1992

BETWEEN :

Sri G.R.Subba Rao .. Applicant

AND

The Director General,
Ministry of Labour .. Respondents
New Delhi and Others.

REPLY AFFIDAVIT FILED ON BEHALF OF ALL
THE RESPONDENTS

I, V.Sambasiva Rao, S/o Subbaiah

Aged: 54 Years, Designation and Office: Welfare Commissioner
Labour Welfare Organisation, Hyderabad do hereby solemnly
affirm and state as under:

1. I am the second respondent herein and as such I have
well acquainted with the facts deposed hereunder. I am filing
this reply affidavit on behalf of all the respondents as
I have been authorised to do so. I have read the original
application under reply and deny all the material averments
made therein except those which are specifically admitted
hereunder.

2. At the outset it is submitted that the O.A. is
barred by limitation as the pay of the applicant is fixed

Attestor.

Administrative-cum-Accounts Officer,
Labour Welfare Organisation,
KENDRIYA SADAN,
Sultan Bazar,
HYDERABAD-500 195.

V.Sambasiva Rao
Deponent.

Contd.....Page 2



w.e.f. 01-01-1986 by an Office Order Dated: 28.10.1986.

As per the A.T. Act, the maximum only one and half year from that date is allowed. Once the pay is fixed, the date of such fixation is only the cause of action and it is crucial for calculating the limitation i.e. from 01-07-1987 and the Office Memorandum Dated: 1-10-1990 which is filed by the applicant is only clarification and this date cannot be counted for limitation. Hence the O.A. is barred by limitation.

3. It is submitted that it is true that the applicant has passed the Matriculation Examination and undergone Sanitary Inspector's Training. He was appointed as Health Inspector in the respondent's office vide this office RC.A.No.256/65 Dated: 31.8.65 on a scale of pay of Rs.130-5-175-6-205-7-212. He joined the duty on 2.9.65 F.N. The same scale was continued till the date of implementation of Third Pay Commission w.e.f. 1.1.1973. The averment of the applicant that his pay was fixed in the scale of pay of Rs.150-240 is not true and hence denied.

4. It is further submitted that the Health Inspector was discussed among other Posts under Para 85 - 'X.Para Medical Staff' in Third Pay Commission Report and as such the scale of pay of Rs.330 - 560 was implemented to the Health Inspector as in the case of other para-medical staff viz., Pharmacists, Radiographers as recommended by Third Pay Commission and the same was implemented w.e.f. 1-1-1973 vide

Attestor.

Administrative-cum-Accounts Officer,
Labour Welfare Organisation,
KENDRIYA SADAN,
Sultan Bazar,
HYDERABAD-500 195.

V. Sankararao
Deponent.

Contd.....Page 3